CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH, KOLKATA CIRCUIT COURT AT PORT BLAIR, A & N ISLANDS

O.A. No.351/00140/2015

Date 30-09-2015

PRESENT: THE HON'BLE MR JUSTICE G.RAJASURIA, JUDICIAL MEMBER
THE HON'BLE MS JAYA DAS GUPTA, ADMINISTRATIVE MEMBER

THOMAS BARA

.....Applicant

Vs

EDUCATION (A&N ADMINISTRATION)

.....Respondents

For the applicant

: Mr P.C.Dås, Ms A.Nag

For the respondents

: Mr S.K.Mondal, Mr S.C..Misra

ORDER (ORAL)

JUSTICE G.RAJASURIA, JM

Learned counsel for the applicant would submit that she does not want to press the application.

2. Accordingly OA is dismissed as being not pressed.

(Ms.Jaya Das Gupta) Admn. Member

(Justice G.Rajasuria)
Judicial Member

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